

Copies of order
Dt. 20.4.99 may
be delivered to
counsel for both
sides.

Prolog
20/4/99

h
20/4/99

App. memo &
counter not
filed.
For further
orders.

Patra Bench
26/4.

App. memo &
counter not
filed.

For further
orders.

Patra Bench
3/6

App. memo
& counter not
filed.

For orders.

Patra Bench
20/7

Order No. 4. Dated 28.04.99.

To-day having been declared as
Lawyer's Day, members of the Bar have
requested not to take up any orders/Admini-
strative/ hearing matter. Resolution to this
effect has been submitted.

In view of this adjourned to 04.06.99
Court be filed in the meantime.

Patra Vice-Chairman
28/4/99

Member (J).

5. Order Dated 04.06.99.

Further four weeks time is granted
to appear and file counter.

posted to 21.07.99.

Patra Vice-Chairman
21/7/99

Member (J).

Or. No. 6 dt. 21.7.99

Learned Counsel for the petitioners

Shri B. Ray submits that he does not want
to press this O.A. as he has got all the
reliefs prayed for in this O.A. by the
departmental authorities. In view of
this, O.A. is dispensed of for not
being pressed.

Shri C.R. Mishra, learned Adl. Standing
Counsel for the respondents is present and
heard.

Patra Vice-Chairman
21/7/99

Member (J)